

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 23.11.2015
COURT NO. 8
ITEM NO. 63

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 23039-40 OF 2014

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NOS.

(Application for exemption from filing Official Translation)

MADHO PRASAD MISHRA (D) TH. LRS. & ANR.

....PETITIONER

VERSUS

MAHABIR PRASAD MISHRA

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 31.08.2015 with an office report dated 28.08.2015, when the Court was pleased to pass the following order:

“In view of the letter circulated by the learned counsel
for the respondent, list the matters after ten weeks.”

It is submitted that M/s Equity Lex Associates , Counsel for the sole respondent has on 07.09.2015 filed Counter Affidavit alongwith application for exemption from filing official translation without filing affidavit in support of application. However the same has been included in the paper books.

Service of show cause notice is complete.

The matter is listed before the Hon'ble Court with this Report.

Dated this the 20th day of November, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Ashok Kumar Srivastava, Advocate
M/s Equity Lex Associates.

ASSISTANT REGISTRAR